



Notary Public, Ranchi

A F F I D A V I T

I, Saurabh Narain Singh S/o Late Indra Jitendra Narain Singh, M.L.A. of Jharkhand resident of Laxmi Niwash Padma, Hazaribag, Jharkhand do hereby solemnly affirm and declare as follows:-

1. That I am M.L.A. of Hazaribag of Jharkhand.
2. That I have Estimated properties which is mentioned in this affidavit which is correct.
3. 01. Agricultural land (As on 21/05/2011)

	Present value	Purchased value
Village Padma, Block Padma, Dist. Hazaribag (Jharkhand) Area 16.56 acres Plot No. 746/258 (Inherited from late father)	196 lakhs	Nil (Ancestral)
02. Non Agricultural Land

Village Padma, Block Padma, Dist. Hazaribag (Jharkhand) Area 1.00 acre (Inherited from late father)	13 lakhs	Nil (Ancestral)
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03. Buildings (Commercial/Residence)

(i) Laxmi Nivas Palace Village Padma, Block Padma, Dist. Hazaribag (Jharkhand) Area 1.00 acre (Inherited from Late father)	15 lakhs	Nil (Ancestral)
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AF.No. 2592 Date 24 MAY 2011



AUTHORISED UNDER
Notaries Act 1952 And
Notaries Rules 1956

Present value Purchased value
(As on 21/05/2011)

(ii) Fair Field Bungalow

Hazaribag (Jharkhand)

Lease Property

Lease No.99, Plot No.508/573

Total Area 1.94 acre

311 lakhs Nil
(Ancestral)

Share 1/2, Shared Value

(iii) Ramgaur House

Rukunpura, Baily Road,

Patna (Bihar)

Total Area 4.42 acre

Share 1/3rd

Plot No.3,34 & 98

603 lakhs Nil
(Ancestral)

(Inherited from late father)

(iv) Flat No.1,

18A, Park Street (Stephen Court)

Kolkata-71 (West Bengal)

Area Super Build Up Area -

4328.6 Sq.ft.

123 Lakhs 2,50,000/-

leased property - 1/2 share

(Lease from
ancestral)

Shared Value

(v) Pure Earth Centre

Bara Hindu Road, New Delhi

Flat No.P-1-3025/3026

Area 828 sq.ft. 1/3rd share

24.5 lakhs 24.5 lakhs

Total

1285.5 lakhs 27.00 lakhs

Note that the valuation has been calculated as -

1. Patna - Valuation @ 20 lac per Katha
2. Kolkata - as per estimation done by the Registry office
3. Hazaribag - Agg. @ 13,012/- per decimal, Non Agg
@ 14,050/- per decimal
4. Fair Field @ 3.57 lac per decimal

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- 4) That my above statements are true and correct and
for any kind of wrong I shall be fully responsible
for the same.

Sworn and signed this affidavit on this the 24th day
of May, 2011 at Ranchi.

The deponent who has been identified
by Sri *Swish Pandey*, Advocate,
Ranchi has solemnly affirmed and
declared that the above statements
are true to the best of his
knowledge and belief.

S. Swish Pandey
Deponent

Identified by me
[Signature]
Advocate 24/5/11

